

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

O.A. 1072/94

TUESDAY, this the 19th day of NOVEMBER, 1996

CORAM: HON'BLE SHRI B.S.HEGDE, MEMBER(J)
HON'BLE SHRI M.R.KOLHATKAR, MEMBER(A)

Narayan Ganpat Bhalerao,
Head Clerk,
O/O Estate Manager,
Pratishtha Bhavan,
101 M.K.Road,
Mumbai - 400 020.

Applicant in person

.. Applicant

-versus-

1. Union of India
through
Directorate of Estates,
Nirmān Bhavan, 4th Floor,
New Delhi - 110 011.

2. Estate Manager,
3rd Floor,
Pratishtha Bhavan,
M.K.Road,
Mumbai - 400 020.

3. Shri Dayanand,
Asstt.Estate Manager,
O/O Estate Manager,
3rd Floor, Pratishtha Bhavan,
M.K.Road, Mumbai-400 020.

By Advocate Shri V.S.Masurkar

.. Respondents

- : O R D E R : -

(Per B.S.Hegde, Member(J))

Heard applicant in person and Mr.V.S.
Masurkar for the respondents. Applicant has filed
MP 821/96 for withdrawal of the O.A. He states that
prayer made in the O.A. has been granted to him.

2. In the circumstance he is allowed to
withdraw the O.A.

AM

1072/

3. MP 821/96 as well as O.A. stands
disposed of.

M.R.Kolhatkar

(M.R.KOLHATKAR)
Member(A)

B.S.Hegde

(B.S.HEGDE)
Member(J)

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